

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:115  
ANSWERED ON:08.07.2014  
IMPORT OF REFINED EDIBLE OIL  
Ahir Shri Hansraj Gangaram

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the refined edible oil is being imported in larger quantity in comparison to crude palm oil;
- (b) if so, the details thereof and the reasons therefor indicating the total quantity of crude and refined edible oil imported during each of the last three years and the current year;
- (c) whether domestic refining companies are suffering heavy losses owing to the increasing import of refined edible oil and if so, the details thereof;
- (d) whether the Government proposes to increase the import duty on refined edible oil and introduce other measures to support the domestic refining industry; and
- (e) if so, the details thereof and the steps taken thereon?

**Answer**

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a), (b) & (c): No, Madam. Details of import of refined edible oil and crude palm oil (CPO) during the last three years and the current year (edible oil year November-October) is as follows:

(Qty in lakh ton)

Edible oil Year	Refined edible oil (Pamolein)	Crude palm oil
(Nov.-Oct.)		
2010-11	10.82	53.74
2011-12	15.77	59.94
2012-13	22.23	58.89
2013-14#	09.99	32.58

(Source Solvent Extractor's Association of India) #October 2013-May 2014

(d) & (e) The import duty on refined edible has increased from 7.5% to 10% w.e.f. 20.01.2014 while import duty on crude edible oils remains unchanged at 2.5%.